Annexure – 7

Name of the corporate debtor: L.G.Fibre Private Limited; Date of commencement of CIRP: 21/12/2023 (Copy of the order received on 22/12/2023) ; List of creditors as on: 14/03/2024

List of operational creditors (Government dues)

(Amount in₹)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Department of Customs	Deputy Commissioner of Customs, ICD Khodiyar,	01.03.2024	1,05,33,167	1,03,69,907	unsecured	-	-	-	-	-	-	1,63,260	-	
2	Department of Customs	Deputy Commissioner of Customs, Air Cargo Complex,	06.03.2024	20,39,592	20,13,206	unsecured	-	-	-	-	-	-	26,386	-	
				1,25,72,759	**1,23,83,113**										